

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 55(ND)/2016
CA NO.

CORAM:

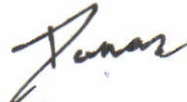
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

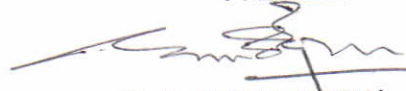
NAME OF THE COMPANY: Sh. Rajeev Behl
V/s.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Gupta	Advocate	Petitioner	
2.	Mr. Jayant Mehta	Advocate	Respondent 3	
3.	Aditya Singhal	Advocate	"	Aditya
4.	Digvijay Pothak, Adv.		Respondent	
5.	KIRISH GANDHI (ADV)		PETITIONER	
6.	RAJEEV BEHL (PETITIONER)			
7.	Mr. Vivek Kohli, Advocate		Respondent No. 5	
8.	Ms. Anurag Chawla, Advocate		Respondent No. 5	

Part heard for 26.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

16.9.2016
(P.K. SUD)